



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
69 <a href="#">PIL/65/2023</a>	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N N B CHOUDHURY MR SAURADEEP DEY	GA, ASSAM MR. I CHOUDHURY (R-7) MR. S BISWAKARMA (R-7) MS G DAS (R-7) MR T DAS (R-7) R. CHAUHAN (R-7) MR R DAS (R-7) DY.S.G.I. MS A CHOPHY (R-7) SC, AAU
70 <b>WITH</b> <a href="#">PIL/36/2023</a>	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C

LEAVE NOTE OF ADVOCATES FOR 07/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
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7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024

12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
18	<a href="#">WP(C)/644/2024</a> FIXED	NILA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MS. N M DEKA (R-5) Ms. R. R. BORAH (R-5) SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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**[ For Friday,7th June 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
40	<a href="#">WP(C)/1745/2023</a> AT 10:30 AM	DIPAK BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM SC, EXCISE DEPTT.
<b>DELIVERY OF ORDER</b>				
41	<a href="#">I.A.(Civil)/3163/2018</a> IN WP(C)/5079/2015 (D/O), AT 10:30 AM in WP(C)/5079/2015	SRI DARASH MATHUR AND ANR <b>Versus</b> SMTI. BINA DEVI	MR. K N CHOUDHURY MR. J PATOWARY MS D DEKA	MR. J KALITA MR. D PEGU
<b>WITHDRAWAL</b>				
42	<a href="#">WP(C)/2381/2024</a> B/O	PARBEEN CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	MR G N SAHEWALLA(R- 2,3,4 MD ASLAM(R-2,3,4) MRS. A GAYAN(R-2,3,4) MR H K SARMA(R-2,3,4) MS K BHATTACHARYYA(R- 2,3,4) DY.S.G.I. MS K SARMA(R-2,3,4)
43	<a href="#">WP(C)/2392/2024</a> B/O	PARBEEN CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	MR G N SAHEWALLA (R- 2,3,4) MD ASLAM MRS. A GAYAN(R-2,3,4) MR H K SARMA(R-2,3,4) MS K BHATTACHARYYA(R- 2,3,4) DY.S.G.I. MS K SARMA(R-2,3,4)
<b>MOTION</b>				
44	<a href="#">WP(C)/2899/2024</a> FIXED	BACCHU DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, IWT
<b>ORDERS</b>				

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
63	<a href="#">WP(C)/2882/2024</a> FIXED	MD ALA UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A B T HAQUE B DUTTA	GA, ASSAM SC, AG SC, FINANCE
64	<a href="#">WP(C)/2896/2024</a> FIXED	NEERAJ SINGH JAMWAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR S BORTHAKUR MR S DAS	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
54	<a href="#">CRP(IO)/122/2019</a> FIXED	JAGADISH PRASAD SAHU AND 3 ORS. <b>Versus</b> BABUL GOGOI	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
55	<b>WITH</b> <a href="#">Cont.Cas(C)/227/2021</a>	JAGADISH PRASAD SAHU AND 3 ORS. <b>Versus</b> BABUL GOGOI	MR. A GANGULY MR. A DUTTA	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA MS D BORUAH
56	<a href="#">CRP(IO)/119/2023</a> FIXED	CHANDRA PRAKASH BAGARIA <b>Versus</b> ALOK BAGARIA AND 5 ORS	MR. S BANIK MR. B DUTTA MR. D. BORAH	MR. SAIENDRA DEKA (r-1,2,3,4,5 and 6) MR. SAIENDRA DEKA (r-1,2,3,4,5 and 6) MR JITENDRA DAS (r-1,2,3,4 ,5 and 6)
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
57	<a href="#">RSA/96/2024</a> CAVT. NO.04422/024, B/O	FAZLUR RAHMAN ALIAS FAZAL SK AND ORS. <b>Versus</b> MAHAMMAD ALI AND ORS.	MR. B C DAS MRS. S ROY	MD. S ALOM MR. M S ALAM FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1737/2024</a> in RSA/96/2024	FAZLUR RAHMAN ALIAS FAZAL SK AND ORS. <b>Versus</b> MAHAMMAD ALI AND ORS.	MR. B C DAS MRS. S ROY	MD. S ALOM MR. M S ALAM FOR CAVEATOR
<b>ORDERS</b>				
58	<a href="#">Test.App./8/2023</a> CAVT. NO.07472/023, FIXED	MINATI KALITA <b>Versus</b> BHARAT CHANDRA DAS AND 3 ORS	L K BORAH	MR. N ALAM (FOR CAVEATOR) MR K JAIN (R2-R4) MR K JAIN (R2-R4) MS. B JAIN (R2-R4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1681/2024</a> in Test.App./8/2023	MINATI KALITA <b>Versus</b> BHARAT CHANDRA DAS AND 3 ORS	L K BORAH	MR K JAIN (R2-R4) MR N ALAM



59 [CRP/34/2024](#) ANUWARUZ ZAMAN AND ANR MD. M H CHOUDHURY MR P KATAKI  
 FIXED **Versus** MR MONZUR K MR M HALOI  
 ON THE DEATH OF HABEJ ALI, HIS LEGAL CHAUDHURY  
 HEIRS FULESA KHATUN AND 4 ORS. MR. P CHAKRABORTY  
 R. BARUAH  
 MR. S N AHMED  
 TANZIM L. CHOUDHURY

**HEARING**

60 [FAO/46/2023](#) DHANJIT DAS AND ANR. MR R SENSUA MR U DAS  
 BY SLIP **Versus** DWIJENDRA NATH DAS AND 2 ORS. MR. S SAIKIA

**WITH**  
[I.A.\(Civil\)/2197/2023](#) DHANJIT DAS AND ANR. MR R SENSUA  
**in** [FAO/46/2023](#) **Versus** DWIJENDRA NATH DAS AND 2 ORS.

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024 (RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
65	<a href="#">WP(C)/2894/2024</a> FIXED	RNB CEMENTS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, INCOME TAX
<b>ORDERS</b>				
66	<a href="#">WP(C)/1304/2023</a> B/O	RUPTI OJAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B K SINGH MR D AKRAM	MR. P K SARMA (r-1,2) MS. B BHUYAN (r-1,2) MS. M BARMAN, GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 07/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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20)	MR. S SHARMA	06-06-2024	To	07-06-2024
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24)	MR A W AMAN	07-06-2024	To	07-06-2024
25)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
54	<a href="#">FAO/43/2024</a> B/O	SUBIR CHAKRABORTY <b>Versus</b> PRADIP SINGH	MR B KAUSHIK MR. S HAZARIKA S ACHUMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1734/2024</a> in FAO/43/2024	SUBIR CHAKRABORTY <b>Versus</b> PRADIP SINGH	MR B KAUSHIK MR. S HAZARIKA S ACHUMI	
<b>ORDERS</b>				
55	<a href="#">MACApp./127/2018</a> WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> IJZAZ ROHAN and ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. I ROFIQUE FOR CAVEATOR
56	<b>WITH</b> <a href="#">MACApp./129/2018</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> HOSNEARA BEGUM @ HUSSAIN R. BEGUM and ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR I RAFIQUE MS. M DEKA FOR CAVEATOR
57	<b>WITH</b> <a href="#">MACApp./551/2018</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MISS ZENIFER RASUL and ANR	MR.S K GOSWAMI MR.B K GOSWAMI MR. R KATHKATIA	MR. A R AGARWALA (R - 1) MR. I RAFIQUE MS. M DEKA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 07/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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25)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



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**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
8	<a href="#">Bail Appln./1587/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
9	<a href="#">AB/3058/2023</a> FIXED	THANGROHLUN HMAR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. P SEN	PP, ASSAM
10	<a href="#">AB/527/2024</a> FIXED	BHABEN DEWARI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
11	<a href="#">AB/1468/2024</a> FIXED	IMTIAZ ANWAR <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
48	<a href="#">Bail Appln./1539/2024</a> B/O	MD. MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
49	<a href="#">Bail Appln./1589/2024</a> FIXED	UNUSH ALI @ MD. UNUSH ALI <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
<b>BAIL HEARING</b>				
50	<a href="#">AB/1074/2024</a> WITH OFFICE NOTE, FIXED	RATAN KR. CHOUDHURY @ RATAN CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. J KALITA MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
51	<a href="#">I.A.(CrI.)/532/2024</a> B/O in AB/1309/2024	DIPTI HATIMURIA GOGOI AND ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S M ABDULLAH P MR D SAIKIA MD IMRAN MD IMRAN	PP, ASSAM
	<b>WITH</b> <a href="#">AB/1309/2024</a>	DIPTI HATIMURIA GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
54	<a href="#">Bail Appln./1038/2024</a>	ASHOD DALI <b>Versus</b> THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
<b>WITHDRAWAL</b>				
55	<a href="#">Bail Appln./1563/2024</a> B/O	MD. NAWAJ SHARIF <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<b>MOTION (AB)</b>				
56	<a href="#">AB/1500/2024</a> B/O	TAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
57	<a href="#">Bail Appln./4205/2023</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	R YARUIBO <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
58	<a href="#">Bail Appln./4487/2023</a> WITH CASE RECORD (SCANNED COPY), B/O	MUJAMMIL HUSSAIN <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
59	<a href="#">AB/1300/2024</a> WITH OFFICE NOTE, FIXED	KURBAN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	MR. M ALI(R-INFORMANT) MR J. ISLAM(R-INFORMANT) PP, ASSAM
60	<a href="#">Bail Appln./1385/2024</a> FIXED	KILUWAR ALI @ KILWAR ALI @ KILU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
61	<a href="#">Bail Appln./1487/2024</a> FIXED	TAFIKUL RAHMAN @ BABU <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
62	<a href="#">AB/3418/2023</a> FIXED	KHANDAKAR MOIDUL ISLAM @ MOIDUL ISLAM KHANDAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
63	<a href="#">AB/556/2024</a> WITH OFFICE NOTE, FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM

64 [AB/1305/2024](#) RITAMONI BHARALUA MR. P MAHANTA PP, ASSAM  
FIXED **Versus** C SARMA  
THE STATE OF ASSAM V KHAKHALARY

**ORDERS**

65 [I.A.\(CrI.\)/888/2023](#) BUNU SWARGIARY MR. A BHATTACHARYA PP, ASSAM  
BY SLIP **Versus** MS. K MALAKAR  
**in** CrI.A./351/2023 THE STATE OF ASSAM AND ANR. MR. A BHATTACHARJEE

**WITH**

[CrI.A./351/2023](#)

BUNU SWARGIARY  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. A BHATTACHARYA PP, ASSAM  
MS. K MALAKAR  
MR. A BHATTACHARJEE

**WITH**

[CrI.A./352/2023](#)

SANJIT GOYARI  
**Versus**  
THE STATE OF ASSAM

MR D K MEDHI PP, ASSAM  
P BORUAH

**WITH**

[I.A.\(CrI.\)/889/2023](#)

**in** CrI.A./352/2023

SANJIT GOYARI  
**Versus**  
THE STATE OF ASSAM

MR D K MEDHI PP, ASSAM  
P BORUAH

67 [I.A.\(CrI.\)/536/2024](#)  
B/O  
**in** Bail Appln./1569/2024

THOMAS BASUMATARY  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. A CHAUDHURY PP, ASSAM  
MR. P K DAS

**WITH**

[Bail Appln./1569/2024](#)

THOMAS BASUMATARY  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. A CHAUDHURY PP, ASSAM  
MR. P K DAS  
MR. N MAHAJAN

**QUASHMENT**

68 [CrI.Pet./197/2016](#) SMTI SUNANDA PAUL MR. M K DAS MR. B DEKA(R-2)  
WITH LCR (SCANNED COPY), BY **Versus** MR S DAS MR.A BHATTACHARYYA(R-  
SLIP THE STATE OF ASSAM AND ANR MS H AHMED 2)  
MR. S A HUSSAIN MS P BARUAH(R-2)  
MR D J HALOI S AZIZ(R-2)  
MR. U S BORA PP, ASSAM  
B. CHETRY MS. K TALUKDAR(R-2)

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

-

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
57	<a href="#">Bail Appln./1665/2024</a> B/O	HIRANYA KALITA <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
58	<a href="#">Bail Appln./1666/2024</a> B/O	HIRANYA KALITA <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
<b>BAIL HEARING</b>				
59	<a href="#">AB/1358/2024</a> WITH OFFICE NOTE, FIXED	ABBAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. R DEVI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 10:30 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 5]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">WP(C)/2554/2016</a>	JITEN CHANDRA SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.R A CHOUDHURY MR B KAUSHIK C.G.C. MR.G PEGU ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024

22)	MR. S C KEYAL	07-06-2024	To	12-06-2024
23)	T A LASKAR	10-06-2024	To	13-06-2024
24)	MR A W AMAN	07-06-2024	To	07-06-2024
25)	MR D K BORDOLOI	10-06-2024	To	10-06-2024





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Friday,7th June 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 25**

**[COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 10:30 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 24]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">MACApp./23/2012</a>	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SARITA JALAN and 2 ORS	MR.S S SHARMA MRG JALAN MS.L SARMA	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.P DEKA MD.ASLAM MR.S SENAPATI MR.J KOTOKY
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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
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24)	MR A W AMAN	07-06-2024	To	07-06-2024
25)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
60	<a href="#">WP(C)/1459/2024</a> B/O	SAHJAHAN MAZUMDER AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MR. S DAS MS. M BORA	SC, SILCHAR DEVELOPMENT AUTHORITY GA, ASSAM
<b>ADMISSION</b>				
61	<a href="#">WP(C)/4717/2023</a> FIXED	SAJAN KUMAR SUREKA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. H SARMAH(R-4,5) MR S DUTTA(R-4,5) MR U.SARMAH (R-4,5) SC, GMC SC, G M D A SC, PWD
	<b>WITH</b> <a href="#">I.A.(Civil)/3645/2023</a> <b>in</b> WP(C)/4717/2023	SAJAN KUMAR SUREKA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S CHAMARIA MR. M M ZAMAN MR A N SARMAH	SC, GMC SC, PWD SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/3701/2023</a> <b>in</b> WP(C)/4717/2023	SAJAN KUMAR SUREKA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 6 ORS.	MR. S CHAMARIA MR. M M ZAMAN	SC, GMC SC, G M D A SC, PWD

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